

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for submission of
court fees.

Date : 10.06.2024

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	53710/2016	04.08.2016	FAO/391/2006	S.MOHARANA	SENT TO D.D ON 13.09.2012	2024-06-10
2	78094/2017	17.10.2017	LAA/44/2008	R.K.BARIK	file not received from the lok adalat	2024-06-10
3	99073/2017	27.12.2017	FA/32/1983	PITABAS NAYAK	sent to RR on 15.02.2022	2024-06-10
4	23222/2018	12.04.2018	MSA/2/2007	K.C.MISHRA	SENT TO LIST ON 19.05.2024	2024-06-10
5	61616/2018	05.09.2018	FAO/467/2005	S K PANDA	SENT TO LIST ON 23.07.2015	2024-06-10
6	61914/2018	11.09.2018	FAO/441/2018	M K RANA	SENT TO DECREE DISPOSAL	2024-06-10
7	63179/2018	06.11.2018	FAO/573/2015	P PRADHAN	CR SECTION REF IN SENT TO RVWPET NO 219/2018 ON 07.01.2019	2024-06-10
8	17239/2019	18.02.2019	FAO/760/2018	M. K. RANA	no such order passed	2024-06-10
9	41858/2019	18.04.2019	SA/1/1985	T. SETHI	send to RR on dtd 04.03.2022	2024-06-10
10	69064/2019	29.07.2019	FAO/770/2018	BIRAJ KUMAR DAS	FILE SENT TO DISPOSAL SECTION ON 08.08.2022	2024-06-10
11	1014/2020	06.01.2020	WP (C) /21870/2014	M.NAYAK	sent to disposal on 16.08.2022	2024-06-10
12	13164/2020	07.02.2020	WP (C) /759/2014	M. K. RANA	DATE OF DISPOSAL APPEARS TO BE	2024-06-10

					WRONG	
13	24969/2020	16.03.2020	FAO/782/2019	P. PRADHAN	SENT TO DECREE ON 12.04.2024	2024-06-10
14	24970/2020	16.03.2020	FAO/773/2019	P. PRADHAN	SENT TO DECREE ON 12.04.2024	2024-06-10
15	24972/2020	16.03.2020	WP (C) /26253/2019	A.K.CHHATO I	SENT TO LIST ON 07.05.2024 & NOT RETURNED	2024-06-10
16	25567/2020	18.03.2020	MACA/600/2008	D. PRADHAN	SENT TO R.R	2024-06-10
17	26801/2020	17.11.2020	WP (C) /11376/2020	R C PATRA	sent to disposal	2024-06-10
18	2656/2021	01.03.2021	MACA/616/2019	S BISWAL	SENT TO R.R	2024-06-10
19	4744/2021	08.03.2021	FAO/426/2005	S. K. BEHERA	SENT TO D.D ON 30.05.2022	2024-06-10
20	5159/2021	08.03.2021	MACA/1304/2017	P. K. RATH	SENT TO D.D ON 05.08.2022	2024-06-10
21	8865/2021	19.03.2021	FAO/484/2019	K C NAYAK	SENT TO D.D 20.01.2023	2024-06-10
22	16488/2021	12.08.2021	MA/226/2000	PANKAJ KU.PANI	SENT TO DISPOSAL ON 07.08.2002	2024-06-10
23	25320/2021	07.09.2021	FAO/662/2018	R.B. DAS	SENT TO D.D	2024-06-10
24	25321/2021	07.09.2021	FAO/690/2018	R.B. DAS	SENT TO D.D	2024-06-10
25	33940/2021	30.09.2021	FAO/782/2018	S. K. BEHERA	FILE NOT AVAILABLE	2024-06-10
26	39532/2021	26.10.2021	CRLMC/749/1985	L.MOHANTY	complied in C.A 49047/22 dt 21.07.2022 crl. record room	2024-06-10
27	39535/2021	26.10.2021	CRLMC/749/1985	L.MOHANTY	complied in CA 49047/2022 DT 21.07.2022 ,crl record room	2024-06-10
28	44447/2021	09.11.2021	MA/201/2002	P K SWAIN	no order passed on dtd 16.07.2020	2024-06-10
29	46919/2021	16.11.2021	FAO/230/2019	MANAJA MANJARI LENKA	there is no order passed in 01.03.2021	2024-06-10
30	47117/2021	16.11.2021	WP (C) /17340/2011	B BARAL	send to rr on	2024-

					dtd 19/05/2022	06-10
31	49045/2021	22.11.2021	MACA/865/2015	AK	no order passed on dtd 15.11.2021	2024- 06-10
32	53147/2021	03.12.2021	FAO/189/2004	K P BEHERA	SENT TO D.D	2024- 06-10
33	56665/2021	13.12.2021	FAO/725/2020	S.K.BEHERA	FILE NOT AVAIABLE	2024- 06-10
34	59139/2021	20.12.2021	FAO/513/2020	D K MOHAPATRA	FILE SENT TO DISPOSAL SECTION ON 08.08.2022	2024- 06-10
35	244/2022	03.01.2022	FAO/201/2021	J.N.	SENT TO D.D	2024- 06-10
36	6594/2022	17.02.2022	FAO/240/2021	R DAS	SENT TO D.D	2024- 06-10
37	7591/2022	21.02.2022	FAO/240/2021	RAJAT DAS	SENT TO D.D	2024- 06-10
38	8969/2022	25.02.2022	MACA/837/2013	S K SAHOO ADV	SENT TO R R	2024- 06-10
39	20867/2022	06.04.2022	MACA/97/2017	B.R. SENAPATI	SENT TO DECREE DISPOSAL	2024- 06-10
40	22587/2022	11.04.2022	FAO/307/2019	B B BISWAL	FILE SENT TO DISPOSAL SECTION ON 08.08.2022	2024- 06-10
41	28143/2022	27.04.2022	FAO/258/2016	P.K.MOHANT Y	SENT TO D.D ON 20.01.2023	2024- 06-10
42	28300/2022	27.04.2022	FAO/241/2021	R DAS	SENT TO D.D	2024- 06-10
43	30798/2022	06.05.2022	WP (C) /11082/2020	G.ROUT	DATE OF DISPOSAL BF FURNISHED FOR TRACE OUT THE RECORD	2024- 06-10
44	31559/2022	09.05.2022	FAO/242/2017	A K SAHOO	SENT TO DECREE DISPOSAL	2024- 06-10
45	36056/2022	19.05.2022	WP (C) /9612/2022	S DASH	send to disposal	2024- 06-10
46	38934/2022	27.05.2022	FAO/526/2014	S.K.BEHERA	SENT TO D.D	2024- 06-10
47	41364/2022	20.06.2022	FAO/12/2022	D PRADHAN	SENT TO D.D	2024- 06-10
48	46267/2022	05.07.2022	WP (C) /9698/2022	S.C. SUNADARA	applicant is unknown to this case.	2024- 06-10

49	48809/2022	12.07.2022	FAO/471/2019	SARAT SWAIN	SENT TO D.D ON 20.01.2023	2024-06-10
50	49847/2022	14.07.2022	MA/153/1995	M MISHRA	SENT TO D.D 20.01.2023	2024-06-10
51	66296/2022	23.08.2022	FAO/126/2022	D P DAS	FILE NOT AVAILABLE	2024-06-10
52	67664/2022	25.08.2022	WP (C) /4077/2022	A K DEI	CAN NOT BE FUTNISHED DUE TO MEDCATION REPORT	2024-06-10
53	71929/2022	05.09.2022	MACA/390/2020	SARAT SWAIN	SENT TO R.R	2024-06-10
54	72186/2022	06.09.2022	WP (C) /21685/2011	LOKANATH SAHOO	no such order passed on 29/01/2019 and this case is pending till now	2024-06-10
55	72698/2022	07.09.2022	WP (C) /8509/2019	B K SWAIN	sent to RR dtd24.01.2024	2024-06-10
56	73315/2022	08.09.2022	RSA/271/2017	SAK DORA	file sent to lok adalat on 31.01.2024	2024-06-10
57	78999/2022	20.09.2022	MACA/115/2020	D K JENA	SENT TO R.R	2024-06-10
58	80741/2022	22.09.2022	MACA/883/2019	S.C. SUNADARA	SENT TO R.R	2024-06-10
59	83440/2022	27.09.2022	WP (C) /16677/2009	BIKRAM BEHERA	not received in seat-122	2024-06-10
60	85215/2022	30.09.2022	MACA/1016/2016	RAJAT DAS	SENT TO R.R	2024-06-10
61	88502/2022	12.10.2022	WP (C) /38483/2020	ARUN KUMAR JATI	sent to disposal.	2024-06-10
62	88803/2022	13.10.2022	FAO/798/2019	S K BEHERA	SENT TO 20.01.2023	2024-06-10
63	89370/2022	14.10.2022	WP (C) /436/2020	M R MALLA	date of disposal is wrong.	2024-06-10
64	90197/2022	15.10.2022	RFA/217/2007	P. K. MALLICK	this record transfer to concerned lower court.	2024-06-10
65	91243/2022	19.10.2022	MACA/1312/2015	KSHITISH	SENT TO CIVIL REVIEW SECTION VIDE RVWPET 367/2022 ON 14.09.2023	2024-06-10
66	103239/202	21.11.2022	FAO/302/2022	RAJAT DAS	SENT TO D.D	2024-

	2					20.01.2023	06-10
67	107003/2022	25.11.2022	WP(C)/38086/2021	M R SAHOO		sent vide another copy application so this one is not pressed	2024-06-10
68	108472/2022	29.11.2022	ABLAPL/11269/2021	G S MOHANTY		not legible criminal record room.	2024-06-10
69	108490/2022	29.11.2022	WP(C)/1195/2003	B PANDA		detect file ,bundle 1 ,dtd-04.05.2022	2024-06-10
70	109943/2022	01.12.2022	FAO/248/2022	RAJAT DAS		SENT TO DISPOSAL SECTION ON 30.05.2023	2024-06-10
71	116817/2022	17.12.2022	WP(C)/33733/2011	A K MISHRA		SENT TO LIST ON 13.05.2024 & NOT RETURNED	2024-06-10
72	117015/2022	17.12.2022	MACA/1098/2016	P K DAS		SENT TO DECREE DISPOSAL	2024-06-10
73	1859/2023	06.01.2023	CONTC/185/2022	M R SAHOO		complied CA-26869/dt-16.03.2023 crl record room	2024-06-10
74	3289/2023	09.01.2023	WP(C)/14492/2021	MADAN DAS		taken by another copy application so this one not pressing the applicant.	2024-06-10
75	7686/2023	18.01.2023	MACA/673/2005	T BAG		SENT TO R.R	2024-06-10
76	8310/2023	19.01.2023	CMAPL/405/2022	S.K.BEHERA		record send to decree disposal on 05.05.2023	2024-06-10
77	8426/2023	19.01.2023	SAO/21/2015	K.K.NATH		correct date of disposal may be furnished.	2024-06-10
78	9991/2023	25.01.2023	WP(C)/5050/2016	R K BARIK		no such order passed on 26/11/2018 and this case	2024-06-10

					is still pending	
79	12045/2023	01.02.2023	MACA/1026/2017	SANJAY KUMAR BEHERA	SENT TO R.R	2024-06-10
80	33694/2023	22.03.2023	CRP/4/2023	L. D. SAHOO A	sent to disposal section on 04.11.2023	2024-06-10
81	37009/2023	29.03.2023	MACA/198/2019	J. RATH	SENT TO R.R	2024-06-10
82	37602/2023	31.03.2023	MA/365/1999	P.K. MISHRA	SENT TO DECREE DISPOSAL	2024-06-10
83	38346/2023	03.04.2023	WP (C) /4820/2014	P.K. MISHRA	sent to disposal section on 22.05.2023	2024-06-10
84	38389/2023	03.04.2023	FAO/150/2023	K.P.BEHERA	SENT TO D.D ON 30.05.2023	2024-06-10
85	40066/2023	06.04.2023	WP (C) /7180/2016	S.K.BEHERA	sent to disposal section on 28/09/2023	2024-06-10
86	45127/2023	20.04.2023	FAO/423/2004	P.K. LENKA	sent to list on 06.05.2004	2024-06-10
87	45134/2023	20.04.2023	SA/197/1987	M. DAS	no such order passed in this SA	2024-06-10
88	49991/2023	02.05.2023	CRLMC/2826/2022	S.S.JENA	this is dispose of case sent to dtd on 31.03.2023 with I.A for modification .	2024-06-10
89	50663/2023	03.05.2023	WP (C) /12113/2023	B K DALEI	sent to disposal section on 09.05.2023	2024-06-10
90	55287/2023	12.05.2023	WP (C) /15763/2021	M BEHERA	sent to disposal section on 23.08.2021	2024-06-10
91	57958/2023	18.05.2023	SA/197/1987	M. DAS	copy application should not be complied, as case stands adj. to	2024-06-10

					16.05.2024	
92	60856/2023	27.05.2023	FAO/93/2021	SANJAYA KU BEHERE	SENT TO DECREE ON 01.11.2023	2024-06-10
93	61730/2023	08.06.2023	FAO/285/2009	N C SIGHA	NO ORDER PASSED ON 31.12.2018	2024-06-10
94	66335/2023	01.07.2023	WP (C) /17734/2023	P NAYAK	does not tally name of the petitioner on the CT	2024-06-10
95	67022/2023	04.07.2023	WP (C) /14289/2022	NK SATHPATHY	sent to disposal section on 08.08.2023	2024-06-10
96	67629/2023	05.07.2023	CMP/1693/2014	PK LENKA	SENT TO LIST ON 24.07.2023 RECEIVED IN C-20	2024-06-10
97	68230/2023	06.07.2023	WP (C) /6227/2021	S BEHERA	sent to disposal on 06.11.2023	2024-06-10
98	68235/2023	06.07.2023	WP (C) /6226/2021	S BEHERA	sent to disposal on 13.10.2023	2024-06-10
99	68251/2023	07.07.2023	CMP/1693/2014	P.K.LENKA	SENT TO LIST ON 24.07.2023 RECEIVED IN C-20	2024-06-10
100	68731/2023	07.07.2023	WP (C) /17378/2023	S BEHERA	wpc 17378/2023 was sent to disposal and received on 06/07/2023	2024-06-10
101	69797/2023	11.07.2023	WP (C) /7235/2019	B K PANDA	wpc 7235/2019 was sent to disposal and received on 19/07/2023	2024-06-10
102	70843/2023	13.07.2023	WP (C) /1765/2011	P K MOHANTY	SENT TO LIST ON 02.05.2024	2024-06-10
103	71061/2023	13.07.2023	CRLMC/3386/2022	S MOHARANA	sent to list on dt 15.05.2024	2024-06-10
104	72862/2023	19.07.2023	WP (C) /4313/2016	S K BEHERA	wpc 4313/2016 was sent to disposal and received on 22.09.2023	2024-06-10

105	72863/2023	19.07.2023	WP(C)/4314/2016	S K BEHERA	wpc 4314/2016 was sent to disposal and received on 22.09.2023	2024-06-10
106	72868/2023	19.07.2023	WP(C)/4312/2016	S K BEHERA	wpc 4312/2016 was sent to disposal and received on 22.09.2023	2024-06-10
107	72943/2023	19.07.2023	GCRLA/42/2007	S K BEHERA	complied on copy application no-753500/2023 on 14.08.2023	2024-06-10
108	74953/2023	25.07.2023	ABLAPL/6022/2023	S BARIK	copy is delivered on 05/08/2023	2024-06-10
109	76848/2023	31.07.2023	FAO/78/2022	S DAS	SENT TO DECREE ON 01.11.2023	2024-06-10
110	77494/2023	02.08.2023	WP(C)/13335/2018	M K DASH	ADJ TO 16.05.2024	2024-06-10
111	77503/2023	02.08.2023	WPC(OA)/1958/2012	B D BISWAL	THIS FILE NOT CONNECTED IN THE CMAPL NO 821/2023 THE CONNCTED RECORD OF CMAPL 821/2023 IS WP(C) NO 6657/2005	2024-06-10
112	78396/2023	03.08.2023	CONTC/5673/2022	S C MOHANTY	complied vide copy application no 92163/2023	2024-06-10
113	78880/2023	04.08.2023	RSA/233/2015	S K SAHOO	SENT TO LIST ON 09.02.2024	2024-06-10
114	79423/2023	07.08.2023	WP(C)/2210/2017	S K BEHERA	no such order passed on dt 17/7/2023	2024-06-10
115	79594/2023	08.08.2023	JCRLA/88/2009	R N NAYAK	complied vide copy application no 104390/23	2024-06-10
116	80015/2023	08.08.2023	CRLMC/2371/2012	P K DASH	complied vide copy application no-114497/2023	2024-06-10

					on 16.11.2023	
117	82693/2023	16.08.2023	WP(C)/10640/2022	G N BARIK	THE RECORD HAS BEEN SENT TO LIST ON 09.04.2024	2024-06-10
118	83696/2023	18.08.2023	WP(C)/11136/2018	S K BEHERA	sent to disposal on dt 22/9/2023	2024-06-10
119	84244/2023	21.08.2023	WP(C)/1765/2011	P K MOHANTY	SENT TO LIST ON 02.05.2024	2024-06-10
120	84961/2023	23.08.2023	WP(C)/14112/2014	P K MOHANTY	not received till 18.05.2024	2024-06-10
121	86039/2023	25.08.2023	RSA/233/2015	S K SAHOO	SENT TO LIST ON 09.02.2024	2024-06-10
122	86041/2023	25.08.2023	CRLMC/760/2023	G N BARIK	complied vide ref copy application no 118778/23 on 30.11.2023	2024-06-10
123	86418/2023	25.08.2023	RSA/65/2004	J K NAYAK	copy application can not be complied as entire case record can not be given	2024-06-10
124	89430/2023	02.09.2023	CRLMC/966/2017	B K DALEI	complied vide copy application no 15172/24	2024-06-10
125	89735/2023	04.09.2023	ABLAPL/2120/2020	J R SAHOO	complied on copy application no -91964/23	2024-06-10
126	91352/2023	08.09.2023	FAO/63/2002	N TIWARY	NO SUCH ORDER PASSED ON 18.05.2023	2024-06-10
127	91480/2023	08.09.2023	FAO/63/2002	NARENDRA PR. TIWARY	NO SUCH ORDER PASSED ON 18.05.2023	2024-06-10
128	92312/2023	12.09.2023	CRLA/480/2016	S K BEHERA	complied on 25.09.2023 on copy application no 96758/2023	2024-06-10
129	92931/2023	13.09.2023	MACA/182/2003	B P MOHANTY	FILE NOT TRACED OUT	2024-06-10
130	92994/2023	13.09.2023	OJC/2567/1984	S K BEHERA	not received in D.B -III /122	2024-06-10

131	94190/2023	15.09.2023	FAO/130/2008	P K MISHRA	SENT TO DECREE DISPOSAL 11.12.2023	2024- 06-10
132	94191/2023	15.09.2023	FAO/130/2008	P K MISHRA	SENT TO DECREE ON 11.12.2023	2024- 06-10
133	99033/2023	30.09.2023	CRLMC/2531/2023	M K MOHANTY	THE CASE STANDS ADJN.TO 17.05.2024	2024- 06-10
134	105659/202 3	16.10.2023	WP (C) /30489/2011	S C DAS	THIS CASE STANDS ADJ TO 20.05.2024	2024- 06-10
135	109980/202 3	30.10.2023	WP (C) /29931/2023	G D MALLICK	FILES SENT TO LIST SECTION ON 11.12.2023	2024- 06-10
136	117793/202 3	20.11.2023	WP (C) /25592/2022	SANJAY KUMAR BEHERA	no such order passed on 19.10.2023	2024- 06-10
137	121040/202 3	29.11.2023	MATA/108/2022	A SIKDAR	the scanned copy of the Lcr is received hence could not be complied ,hence returned.	2024- 06-10
138	123142/202 3	04.12.2023	WP (C) /8111/2005	B R SENAPATI	DISPOSED VIDE COMMON ORDER PASSED IN WP (C) 7991/2005 ON 05.12.2005	2024- 06-10
139	69/2024	02.01.2024	FA/237/1995	A SUNDARAY	transfer to concerned district court.	2024- 06-10
140	1166/2024	05.01.2024	MATA/288/2022	S SANKAR	no such order dtd 03.01.2024 has filed in this appeal.	2024- 06-10
141	2256/2024	08.01.2024	WP (C) /3089/2018	M MOHANTY	RECORD RESTORED ON 13.12.2023 VIDE CMAPL 788/2023	2024- 06-10
142	4429/2024	16.01.2024	FA/13/1988	J P KAR	no such order has been passed in	2024- 06-10

					this appeal.	
143	5648/2024	19.01.2024	WP (C) /35548/2023	S K ROUTRAY	RECORD SENT TO LIST ON 10.11.2023	2024- 06-10
144	5666/2024	19.01.2024	WP (C) /7095/2004	P C DAS	SENT TO LIST C-8 ON 23.09.2022 &NOY YET RETURNED	2024- 06-10
145	5667/2024	19.01.2024	WP (C) /10616/2020	M ROUT	not received in RR	2024- 06-10
146	10432/2024	03.02.2024	WP (C) /6539/2016	OPP NO 3	sent to list section on 06.03.2024	2024- 06-10
147	15055/2024	16.02.2024	WA/143/2016	M NAIK	THE RECORD HAS BEEN SENT TO LIST ON 07.05.2024	2024- 06-10
148	19134/2024	27.02.2024	FA/419/1994	P. K. LENKA	transferred to concerned district court on 23.12.2021	2024- 06-10
149	21400/2024	04.03.2024	WP (C) /4675/2020	C R DAS	sent to list on 12.10.2023 not yet returned	2024- 06-10
150	22587/2024	07.03.2024	WP (C) /17731/2023	P K BEHERA	RECORD SEND TO LIST ON 02.05.2024	2024- 06-10
151	22636/2024	07.03.2024	SA/28/1995	A SUNDARAY	RECORD DISPOSED OF ON 05.12.2023 ORIGINAL LCR ARE NOT AVAIABLE IN THE SECTION	2024- 06-10
152	23556/2024	11.03.2024	MATA/339/2023	S MISHRA	Approachment in the application is not clear to supply the document, hence returned	2024- 06-10
153	24386/2024	13.03.2024	WP (C) /13362/2013	A K BARIK	SENT TO LIST ON 21.02.2024	2024- 06-10
154	25846/2024	16.03.2024	WP (C) /27120/2023	A K MISHRA	SPECIFIC ADJ FILE TO 16.05.2024	2024- 06-10
155	26009/2024	18.03.2024	OJC/2750/1996	B S SWAIN	sent to list	2024-

					on 16.05.2024	06-10
156	27040/2024	20.03.2024	WP (C) /978/2024	D K MOHANTY	SENT TO WA SECTION FOR REF.IN WA 712/2024 ON 23.04.2024	2024-06-10
157	27389/2024	21.03.2024	MATA/53/2018	B P SAMAL	sent to list on 06.05.2024 not yet received back.	2024-06-10
158	28848/2024	27.03.2024	WP (C) /978/2024	T BAG	sent to wa section for ref in wa 712/2024	2024-06-10
159	30384/2024	03.04.2024	MATA/391/2023	N R BEHERA	No such order passed in this appeal hence returned.	2024-06-10
160	30762/2024	04.04.2024	MATA/272/2023	N K SATAPATHY	scanned copy of the LCR is received hence returned and it could not be complied.	2024-06-10
161	31802/2024	06.04.2024	ABLAPL/12612/2019	A MOHANTY	copy is already delivered on 12/.04/2024 with CA no 33966/2024	2024-06-10
162	34208/2024	15.04.2024	RPFAM/90/2013	A. PATTANAIAK	1)no order has been passed in this case.2)a wrong date is shown on the desktop.	2024-06-10
163	34213/2024	15.04.2024	WP (C) /16986/2019	P BISWAL	no such order passed on 27/03/2023 in this writ petition.	2024-06-10
164	35634/2024	18.04.2024	LAA/26/2021	S K BEHERA	scanned copy of the lcr returned .it can not be complied.hence returned	2024-06-10
165	35635/2024	18.04.2024	LAA/27/2021	S BEHERA	only scanned	2024-

					copy of lcr returned .it can not be complied .hence returned.	06-10
166	35636/2024	18.04.2024	LAA/28/2021	S BEHERA	only scanned copy of LCR returned .It can not be complied .Hence returned to C.D	2024-06-10
167	36042/2024	19.04.2024	WP (C) /13079/2022	P N NAYAK	SENT TO LIST ON 29.04.2024	2024-06-10
168	36045/2024	19.04.2024	WP (C) /13077/2022	P N NAYAK	SENT TO LIST ON 29.04.2024	2024-06-10
169	36054/2024	19.04.2024	WP (C) /13075/2022	P N NAYAK	SENT TO LIST ON 29.04.2024	2024-06-10
170	36668/2024	22.04.2024	WP (C) /26619/2021	D K BISOI	no order paaed	2024-06-10
171	36695/2024	22.04.2024	WP (C) /26504/2021	D K BISOI	no order passed on 15/09/2021	2024-06-10
172	37266/2024	23.04.2024	RFA/126/2006	S DAS	transferred to the concerned district judge court.	2024-06-10
173	38858/2024	26.04.2024	ARBA/8/2019	P SETHY	there is no record passed in 11.02.2024	2024-06-10
174	39941/2024	30.04.2024	WP (C) /9477/2018	T K MOHANTY	file rceived by disposal on 01/05/2024	2024-06-10
175	40445/2024	01.05.2024	WP (C) /2755/2022	M BEHERA	wpc no-7030/2024 sent to list on 04.04.2024 along with wpc 2755/2022 and other concerned records sent to branch - 4,seat no -19	2024-06-10
176	40837/2024	02.05.2024	WP (C) /15197/2006	S BEHERA	file sent to list on 08.05.2024 for orders	2024-06-10

177	44510/2024	13.05.2024	FAO/403/2018	J P KAR	file sent to list on 30.04.2024	2024-06-10
178	44537/2024	13.05.2024	WP(C)/8886/2017	J R SAHOO	sent to list on 12.01.2024 not received from court till now.	2024-06-10
179	44955/2024	14.05.2024	WP(C)/10588/2021	M.R BARIK	disp on 26.04.2024. not returned to section from court.	2024-06-10
180	51164/2024	06.06.2024	CRLA/230/2020	R.C MOHARANA	11.00,3*11 sent to xerox	2024-06-10
181	51264/2024	10.06.2024	OJC/2055/1984	R CMISHRA	86.00,3*86 dms	2024-06-10
<u>READY CASES</u>						
182	51086/2024	05.06.2024	WP(C)/32374/2022	SIBA PRASAD SAHOO	6.00,3*6 SENT TO SEROX	2024-06-10
183	51203/2024	07.06.2024	BLAPL/5608/2024	J.KAR	5.00, 5*3 download copy	2024-06-10
184	51265/2024	10.06.2024	BLAPL/3100/2024	S. CHOUDHURY	5.00.3*5 UP LOAD	2024-06-10
185	51266/2024	10.06.2024	BLAPL/1720/2024	S. CHOUDHURY	5.00.3*5 UP LOAD	2024-06-10

NIC